श्री रामनरेश यादवः में सरकार से मांग करता हूं कि सरकार दोनो जगहों...(व्यवधान)

THE VICE-CHAIRMAN SYED SIBTEY RAZI): Please conclude... (interruptions) . . .

भी राम नरेश यादवः की व्यवस्था करे यह सरकार से मांग करता हूं...**(व्यवधान)** को विश्वास दिलाए कि किसी कीमत पर.... (व्यवधान) . . . इसको ग्राधात नहीं पहुंचाया जाएगा । . . . (व्यवधान)

VICE-CHAIRMAN THE (SHRI SYED SIBTEY RAZI): Mr. Shiv Charan, since he has taken your name you may explain your position. .. (interruptions) ...

DR. JINENDRA KUMAR JAIN. I have a point of order. . . (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI SYBD SIBTEY RAZI): Let him finish.... {Interruptions) ....

हा अनिन्द्र कुमार जैन : आपका अभी दिल नहीं भरा है। .. (व्यवधान)

केन्द्र भी राम नरेश यादव : इसलिए सरकार कह रहा हूं।...(व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please address the Chair. Mr. Shiv Charan, you may explain position.

भी शिवचरण सिंहः माननीय उपसभाध्यक्ष जी, माननीय सहस्य श्री मुलचन्द मीणा जी ने जो विधीय उल्लेख के जरिए मामला रवा उससे मेरी पूर्ण सहानुभृति है । उस नवयुवक की छात्रावास के ग्रन्दर हत्या हुई। राजस्थान की सरकार ने केन्द्र सरकार को जांच देदी। मेरी पूरी सहानुभूति है, उस नवयुवक की बर्बतापूर्वक जो हत्या की गई यो उसमें मुध करंग्रस के कुछ नवयुवक थे भौर जो भी पारियों से संबंध रखने वाले लोग हो उनको गिरक्तार कराएं।...(भ्यवधान) मैं सच

## कहरहा हूं। मैं तो जाति का गुर्जर हूं, भेरा जातीय लगाव है।...(व्यवधान)

VICE-CHAIRMAN THE (SHRI SYED SIBTEY RAZI): Please captain your positon. . . . (Interruptions). . .

## श्री शिवचरण सिंह : मैं सत्यता की बात कहना चाहता हूं।...(ब्यवधान)

VICE-CHAIRMAN SYED SIBTEY RAZI): Please conclude ... (Interruptions)....

शिवचरण सिंह : मेरी भावना को मैं उनके साथ जोड़ताहू और इसमें कोई दोषी व्यक्ति हो जैसा निर्णय हमारी सरकार ने लिया और उसी प्रकार यह सरकार गिरफ्तार करे और इनको सजा दिलाए। धृत्यवाद ।

## Tapping/monitoring of telephones of Important dignitasqies and M.P.S by State Governments

SHRI JOHN F. FERNANDES (Goa): 1 want to raise a very important issue regarding the tapping of telephones under the garb of monitoring the telephones. In Goa, in the month of October, there was a serious a VVIPs telephonematter about according to the Blue Book, there are only VVIPs, the President, the Vice-President and the Prime Minister—being tapped by the State police. This has become a common practice Throughout the country where the police authority, the State authority, is transgressing its jurisdiction. The Indian Telegraphs Act is under the jurisdiction of the Central Government. And if any security precaution has to be taken to check hoax calls, it is for the Central Government to direct and it has to be done under the purview of the Book which contains security instructions. I think this is a very common practice not only is Goa but also in other parts of the country. The telephones of Members or Parliament have also been an\* monitored by the State tapped Governmente When I talked to Home Minist-about it, he said that it is the Home Ministry, the Central Government, which can direct it.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Now it is for Private Members' Bills... (Interruptions).

SHRI JOHN F. FERNANDES; The want to say .........

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): You please conclude.

SHRI JOHN F. FERNANDES: The Government must enquire into the matter and see that the culprits are punished.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Sir, excuse me. I want to clarify...

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Dr. Jain, we have switched over to another business... (.Interruptions). Now I can't go back.

DR. JINENDRA KUMAR JAIN: I just want to know what is to be token up after 5.00 p.m. After this is over, are we taking up the rest of the busin-ness which is listed on the agenda?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Yes. We will go according to the agenda. Please don't waste the time of Private Members. You wait.... (Interruptions)..

DR. JINENDRA KUMAR JAIN: My point is, after this, will you take up the rest of the business listed in the agenda today?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): I am not going to say anything just now. Mr. Jadhav is on his legs. You ask your clarification at 5.00 p.m.

RESOLUTION RE; RISING PRICES—contd.

श्री विठ्ठलराद माधवराव जायव (महाराष्ट्र): उपसभाध्यक्ष महोदय, इस सदम के मान्यवर सदस्य श्री मोहम्मदग्रमीन साहब ने जो यह रिजोल्युशन लाया है कि –

"This House express its deep concern over the continuous rise in prices of all commodities in the country putting the common man in great distress and also over the addition to the inflationary spiral through issue of administrative orders, the latest example of which being the hike in the prices of petroleum products, and urges upon Government to take immediate comprehensive steps to arrest the continuing rise due to the economic policies, administered price hike and import of consumer items at the behest of the World bank"

तो उपसभाध्यक्ष महोदय, इसमें दो राय नहीं है कि प्राइसेस में वृद्धि हुई है, मूल्यों में वृद्धि हुई है, मगर मैं इस बात से पूरी तरह से इंकार करता हूं कि— the latest example of which being the hike in the prices of petroleum pro-ducts.

To take steps to arrest the continuing rise due to the economic policies, administered price hike and import of consumer items at the behest of the World Bank.

लेकिन यह जा आपने कहा है, उसका मैं पूरी तरह से विरोध करता हूं क्योंकि उपसभाध्यक्ष महोदय, इसमें तो हो राय नहीं है कि कांग्रेस के मैनिफेस्टों के बारे में भी माननीय सदस्यों ने टीका-टिप्पणी की है। मान्यवर, कांग्रेस का जो मैनिफेस्टो या उसमें सीधे तरीके से यह कहा गया था कि सो दिन में प्राइसेंस कम करेंगे। मगर कुछ प्राइसेंस में कमी नहीं आई, लेकिन उपसभाध्यक्ष महोदय, प्राइसेंस जं